

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT  
RAJYA SABHA  
UNSTARRED QUESTION NO. 2173  
TO BE ANSWERED ON 21.12.2023**

**ESI HOSPITAL IN SRI CITY, NELLORE**

**2173. SHRI PRABHAKAR REDDY VEMIREDDY:**

**Will the Minister of Labour and Employment be pleased to state:**

- (a) whether it is a fact that a new 100-bedded ESI hospital was sanctioned in Sri City, Nellore district in Andhra Pradesh, more than 3 years ago;**
- (b) the details of departments which are going to be started in the above hospital;**
- (c) whether it is also a fact that the work thereon is not progressing as expected;**
- (d) if so, the reasons therefor and the present status of the project; and**
- (e) by when it is likely to be functional?**

**ANSWER**

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT  
(SHRI RAMESWAR TELI)**

**(a) to (e): The Employees' State Insurance Corporation (ESIC) has given in-principle approval, on 05.03.2019, for setting up of a new 100 bedded ESI hospital at Sri City, Nellore in the state of Andhra Pradesh. The facilities at the hospital includes, inter-alia, medical services in Medicine, Surgery, Gynaecology & Obstetrics, Orthopaedics, Paediatrics, etc. The construction work of the hospital could not start due to non availability of suitable land by the State Government.**

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